

(A)

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**

**CUTTACK BENCH, CUTTACK**

O.A./T.A./R.A.No.....

603

1994

Brijendra Kishore Pradhan, Applicant(s)

versus

Union of India, Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
	20/10/94	<b>REGISTER</b> <i>B. Pradhan</i> Dy. Registrar	1. S. P. O. of Rs. 50/- bearing No. 808381016 dt. 20-X-94 has been filed.
1	21.10.94	Call on 25.10.94 at request.	
2	25.10.94	Call on 31.10.94 at request.	On this application the applicant has challenged the selection of the post of E.D.B. P.M. The applicant has filed his application on 4/2/94.
3	31.10.94	<p>Shri Ashok Mishra takes notice for respondents as directed and states that the petitioner's application will be considered along with other applications if he has already applied. Shri B.S.Tripathy states that he has already applied for the post that is now vacant.</p> <p>In view of this undertaking given by the respondents' counsel, the petition is disposed of.</p> <p>Shri Ashok Mishra to file his memo of appearance in the office.</p>	<p>Shri Ashok Mishra to file his memo of appearance in the office.</p> <p>For Admistrative Department only</p> <p>20/10/94</p>